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File No. 12015/10/2017-QA
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated: 04.08.2017

To

Food Safety Commissioners (All States & UT's)
(as per list enclosed)

Sub: NABL Accreditation of State Food Laboratories and their notification under section 43 (1) of Food Safety and Standards Act, 2006.

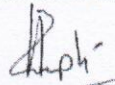
Sir,

Please refer to FSSAI letter of even number dated 6th june,2017 vide which it was requested to get the state food laboratories accredited by NABL at the earliest and thereafter forward a proposal to FSSAI for recognition and notification as **accreditation of State Food Laboratory by NABL and notification of these food laboratories by the FSSAI is the statutory requirement under the FSS Act,2006.**

2. This is to inform that FSSAI is yet to receive status of NABL accreditation and proposal for notification of laboratory by FSSAI from all the states, except Kerala.

3. In view of the above, it is once again requested to all the state authorities to get their state food laboratories accredited by NABL at the earliest and thereafter forward a proposal for notification under section 43(1) of Food Safety and Standards Act, 2006.

Yours faithfully,


(Varsha Gupta)
Sci. IV/3

Phone: 011-23220990

Email: scientist5@fssai.gov.in

o/c

27 letter

M. S. S.
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